

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

105(ND)2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2019**

**NAME OF THE COMPANY: Mr. Gobinder Singh Chopra & Ors. V/s. M/s.
Mr. Preminder Singh & Ors.**

SECTION OF THE COMPANIES ACT: 241-242


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Ms. Manmeet Arora, Mr. Nikhil Parikshith & Ms. Samapika Biswal, Advocates

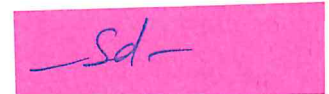
Present for the Respondent: Mr. Arun Kathpalia Sr. Counsel with Ms. Monika Mr. Ritin Rai & Mr. Aabhas Kshetrapal Advocates for R-1 to R-4

ORDER

Ld. Counsel for the Petitioner prays for some time to file the rejoinder. Let the same be filed. To come up on 27th November, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**